

- (6) In case of enclosures of animals which are not adequately shady, small apartments connected with the main enclosures are provided with Khas Khas tattis and kept cool.

Training of Pilots by I.A.C.

548. **Shri D. C. Sharma:** Will the Minister of Civil Aviation be pleased to state:

(a) whether the Indian Airlines Corporation has launched a programme of training 100 pilots every year at their Central Training Establishment at Begumpet, Hyderabad; and

(b) if so, whether all the persons trained are likely to be absorbed?

The Minister of Transport (Shri Raj Bahadur): (a) and (b) The Central Training Establishment at Begumpet, Hyderabad, is primarily meant for giving training to IAC's pilots for conversion to new types and for refresher courses. In order to meet the immediate shortage of pilots 38 pilots trainees selected from among those who had received their initial training at Flying Clubs and had certain minimum flying experience are being trained at the C.T.E. They have been given ground training at C.T.E. They are receiving additional flying training at the Flying Clubs at the cost of IAC to complete the number of hours required for Commercial Pilots Licence and will be given Dakota conversion training at C.T.E.

Bunds

549. **Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that outer-bunds are put up for preventing salt water from entering the Kari lands in Vaikam Taluk of Kottayam District in Kerala;

(b) whether such bunds were put up before the last agricultural operations;

(c) whether the bunds gave away and caused damage to paddy cultivation;

(d) whether any enquiry has been made in this regard; and

(e) if so, with what result?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). Yes.

(c) Certain breaches occurred due to high flood water coming from rivers during monsoon and due to high wave action. These were repaired immediately and the crops remained un-affected.

(d) According to the information furnished by the State Government of Kerala, the bunds failed because of high wave action, and since the defects were cured immediately no enquiry was conducted regarding the cause for the damage.

(e) Does not arise.

Food Advisory Committee, Kerala

550. **Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a Food Advisory Committee in Kerala State;

(b) if so, the composition of the Committee; and

(c) what are the functions of the Committee?

The Deputy Minister of Food and Agriculture (Shri D. R. Chavan): (a) Yes, Sir.

(b) A list of the members of the Committee is laid on the Table of the House. [Placed in Library. See No. LT-4601/65].

(c) The functions of the Committee are to review the position regarding supply and distribution of food articles in the State from time to time and to advise the Government on matters relating thereto.